

DIVISION BENCH

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2021

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th March, 2021, 10:30 A.M

Name of the Company	MACHINO TRANSPORT Vs. MACHINO FINANCE PVT.LTD		
Under Section	Sec. 230-232, Sec 234		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED PHYSICALLY AND/OR THROUGH VIDEO CONFERENCE :

Ms. Ranjana Roy Gawai, Advocate

Mr. Jishnu Chowdhury, Advocate - For the Petitioner

Mr. Mr. Pervinder, Advocate

Mr. Arnab Sardar, Advocate

Mr. Veenet Kumar, Advocate

Mr. Ajay Gaggar, Advocate - For Respondent

ORDER

The Ld. Counsel on both sides are present.

The Respondent is hereby directed to file the reply to the Petition within four weeks from today, with copies, in advance, to the Petitioner.

List this matter on 4th May, 2021.

Liberty is given to mention the matter, if required, before the next date of hearing, as above.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

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